

AN1, Univarta and Bhasha etc. for supply of news service to AIR and Doordarshan;

(b) if so, the criteria fixed for such subscription;

(c) the details of such subscription paid by AIR during the last three years to these agencies, agency-wise;

(d) whether AIR also charges fees from other agencies on the news given by it; and

(e) to what extent the AIR news service has made its base sound to ensure non dependence on other agencies?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) and (b) Yes, Sir. The subscription rate was fixed in the year 1994-95 for three years on the basis of the reach of All India Radio/Doordarshan and the viewership of the news bulletins by taking into account the number of Radio/TV homes in the country.

(c) The details of payment made to these agencies during the last three years are as under:—

Agency	1995-96	1996-97	1997-98
(in rupees)			
PTI	4.93 crores	4.93 crores	5.42 crores
UNI	4.04 crores	4.04 crores	4.44 crores
ANI	Rs. 60,000	Rs. 66,500	Rs. 90,000

The payment of subscription of Bhasha and Univarta is in-built in the subscription payable to PTI and UNI respectively as these are corresponding Hindi Services of these agencies.

(d) No, Sir.

(e) The bulk of All India Radio news comes from its own Correspondents posted in different parts of the country and abroad. All India Radio is subscribing to these news agencies only to supplement its news sources.

#### HPTs/LPTs/VLFt in Andhra Pradesh

2121. DR. MOHAN BABU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) total number of High Power Transmitters (HPTs), Low Power Transmitters

(LPTs) and Very Low Power Transmitters (VLPTs) in Andhra Pradesh together with their locations;

(b) whether Government have received complaints about malfunctioning of some HPTs, LPTs and VLPTs in Andhra Pradesh; and

(c) if so, what action has been taken by Government to restore normal functioning of these transmitters?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) 77 TV Transmitters (HPTs-9, LPTs-61, VLPTs-6, Transposer-1) are presently functioning in Andhra Pradesh. A statement indicating their locations is enclosed as statement (*See below*).

(b) and (c) The Prasar Bharati has intimated that all the TV transmitters in Andhra Pradesh are reported to be functioning satisfactorily. No specific report has been received regarding their malfunctioning.

#### Statement

##### TV Transmitters Functioning in Andhra Pradesh

#### HPT

Anantapur  
Hyderabad  
Kurnool  
Nandyal  
Rajamungary (Interim)  
Tirupati  
Vijaywada  
Vishakhapatnam  
Hyderabad (DD II)

#### LPT

Achanpet  
Adilabad  
Adoni  
Alagadda  
Analapuram  
Atmakur  
Banswada  
Belampally  
Bhadrachalam  
Bhatnsa  
Bheemadolu  
Bheenavaram  
Chittoor  
Cuddapah

Darsi  
 Enniganur  
 Gadwal  
 Giddalur  
 Guntakal  
 Hindupur  
 Jadcherla Jagtial  
 Kadiri Kakinada  
 Kanareddy  
 Karimnagar  
 Kavali  
 Khamman  
 Kosri  
 Kothagudem  
 Kuppam  
 Marepally  
 Macherla  
 Madhira  
 Madnapalli  
 Mandassa  
 Mandassa  
 Markapur  
 Medak  
 Mehboobnagar  
 Nagar Karmul  
 Nalgonda  
 Narayanpet  
 Narsaraopet  
 Nellore Nirmal  
 Nizamabad  
 Ongole  
 Pedanandipadu  
 Proddutur  
 Rajanpet  
 Ramagundam  
 Siddipet  
 Srikakulam  
 Tanblapally  
 Tandur Tirupati  
 Tuni  
 Visakhapatnam  
 Wanaparthy  
 Warangal  
 Yellandu VLPT  
 Chintapalli  
 Icchapuram  
 Paderu

Parwatipuram  
 Seetampeta  
 Sriselam  
 Transper  
 Vijaywada

#### **Government Instructions to Prasara Bharati Board**

2122. SHRI GHUFRAN AZAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned "IB Ministry, Prasara Bharati lock horns" as reported in the Statesman dated 16th October, 1998;

(b) if so, whether the Prasara Bharati Board has been turning down Government's instructions to review allocations of the commissioned programmes;

(c) if so, the facts and details thereof; and

(d) the further corrective measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) Yes, Sir.

(b) All programme matters fall within the purview of Prasara Bharati and decisions in such cases including allocation of commissioned programmes are taken by them keeping in view the programme requirements of Doordarshan.

(c) and (d) Do not arise.

#### **Rule regarding audition of Artists in AIR**

2123. SHRI SURYABHAN PATIL VAHADANE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the DG, AIP has waived off the rule of appearing before the local and main audition for certain artists thereby allowing back door entry;

(b) if so, the names and streams of these artists during the last three years indicating reasons thereof;

(c) the number of back door cases pending Vigilance enquiry; and

(d) the details of the above cases which have